

E. No.520/14

New No.78776/16

20.05.2020

File is taken up today in view of order bearing no. 9784-9885/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 16.05.2020 passed by the Hon'ble District & Sessions Judge (Hq).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned to 24.09.2020.

(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
20.05.2020